

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 1699**

**TO BE ANSWERED ON THE 6<sup>th</sup> March, 2018**

**Mega Drug Parks**

†1699. SHRI KAUSHALENDRA KUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has given approval for setting up of six new mega drug parks on the basis of Katoch Committee report;
- (b) if so, the locations where these parks are likely to be set up;
- (c) whether as per the report of the committee, all six mega drug parks are planned to be set up in different and backward States;
- (d) if so, whether any time-limit has been fixed for the completion of the scheme;
- (e) the facilities likely to be provided to the industries from these mega drug parks; and
- (f) whether the MSMEs sector is also likely to get benefit from it and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

(a): No, Madam.

(b) to (f): In view of reply to (a) above, does not arise.

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